

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**  
Dated- Guwahati, the 31<sup>st</sup> October, 2018

**No. HC.VII-90/2018/6134/A:** On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to nominate Smti Nino Iralu, District and Sessions Judge, Wokha (Nagaland) to accompany the 15 (fifteen) Trainee Judicial Officers in the Civil Judge Junior Division cadre (Grade III) of the Nagaland and Arunachal Pradesh Judicial Service (undergoing Pre-Posting Training in the Judicial Academy, Assam & NEJOTI) **to Delhi w.e.f. 25.11.2018 to 01.12.2018.**

**No. HC.VII-90/2018/6135/A:** On recommendation of the Judicial Academy, Assam, the following Trainee Judicial Officers in the Civil Judge Junior Division cadre (Grade III) of the Nagaland and Arunachal Pradesh Judicial Service (undergoing Pre-Posting Training in the Judicial Academy, Assam & NEJOTI), are deputed to study the best practices **at the Delhi Judicial Academy and at various Courts at Delhi w.e.f. 25.11.2018 to 01.12.2018-**

Sl. No.	Name of Officers
<b>Nagaland Judicial Service</b>	
1.	Smti. Wokono Yhoshii
2.	Shri Boduve Peter Resu
3.	Smti. Holika Sukhalu
4.	Shri Kumdilong Kessen
5.	Smti. Julian
6.	Smti. Khrievono Seletsu
7.	Smti. Cheliam Khamniungan
<b>Arunachal Pradesh Judicial Service</b>	
8.	Miss Tenzin Metho
9.	Miss Kenyir Kato
10.	Miss Bissomoti Lego
11.	Miss Sonia Ketan
12.	Smti. Mary Jonnam
13.	Shri Narang Laji
14.	Shri Utumso Boo
15.	Smti Epi Kapu

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

By order,  
Sd/- Dhrupad Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. **HC.VII-90/2018/6136 - 6151/A**, dated **31.10.2018**

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The Director, Delhi Judicial Academy.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the period, (b) She will be entitled to TA and DA as admissible under the Rules.

6. The Accountant General (A&E), Arunachal Pradesh, Itanagar for information and necessary action.
7. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Itanagar Bench, Naharlagun.
10. Smti Nino Iralu, District and Sessions Judge, Wokha, Nagaland.
11. The Joint Registrar (PM&P/Judl.), Gauhati High Court, Guwahati.
12. The Research Officer, Judicial Academy, Assam.
13. The Administrative Officer, Judicial Academy, Assam. ***He is requested to circulate the Notification amongst the concerned Trainee Officers.***
14. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
15. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the High Court Website immediately.
16. C.A. to the Registrar General, Gauhati High Court, Guwahati.
17. All Trainees.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

*V*  
31.10.18  
Registrar (Judicial)  
31.10.18